

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
77	LPA-163/2025 CM APPL. 12634/2025 CM APPL. 12635/2025 CM APPL. 12636/2025 CM APPL. 12637/2025	ALL INDIA DRDO LABS SCHOOLS STAFF ASSOCIATION V/s UNION OF INDIA	RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL(PANKAJSHARMANAN@GMAIL.COM)(9899057063)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
78	W.P.(C)-2660/2025 CM APPL. 12638/2025 CM APPL. 12639/2025	SHRI RUCHIT BANSAL & ANR. V/s GOVT OF NCT OF DELHI & ANR.	SOMNATH BHARTI	sub to office objection
		OTHER DETAILS OF ADVOCATES: SOMNATH BHARTI(SOMNATH@BHARTIASSOCIATES.COM)(8588815543)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
79	LPA-1251/2024 CM APPL. 76410/2024	CONSORTIUM OF NATIONAL LAW UNIVERSITIES	SULABH REWARI	

	CM APPL. 76411/2024	V/s ADITYA SINGH (MINOR) THROUGH HIS FATHER		
		OTHER DETAILS OF ADVOCATES: ARUN SRIKUMAR(SHUBHANSH.THAKUR@KEYSTONE.LAW)(0)(PETITIONER) ARJEET GARU(ARJEETGAUR@GMAIL.COM)(0)(RESPONDENT) PANAKJ(PANKAJVIVEK@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.12362/2025 SHALL BE TAKEN UP ALONGWITH LPA-980/2024 LISTED AT ITEM NO.01
NOTE:CM APPL.12582/2025 SHALL BE TAKEN UP ALONGWITH LPA-980/2024 LISTED AT ITEM NO.01
NOTE:CM APPL.12582/2025 SHALL BE TAKEN UP ALONGWITH LPA-980/2024 LISTED AT ITEM NO.01

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
42	FAO(OS) (COMM)-35/2025 CM APPL. 12720/2025 CM APPL. 12721/2025 CM APPL. 12722/2025	PUNJAB NATIONAL BANK V/s PELICAN GRAND MOTELS PVT. LTD & ANR.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR SURENDER SINGH HOODA (SSHODA65@GMAIL.COM)(9868280166)(PETITIONER) PELICANMOTEL(PELICANMOTEL188@GMAIL.COM)(0)(RESPONDENT) NAVGUPTA(NAVGUPTACA@GMAIL.COM)(0)(RESPONDENT)		
43	RFA(COMM)-123/2025 CM APPL. 12705/2025 CM APPL. 12706/2025 CM APPL. 12707/2025 CM APPL. 12708/2025	HARINDER KUMAR CHAUHAN V/s HARBHAJAN SINGH MALHOTRA	AMIT NAYYAR	
		OTHER DETAILS OF ADVOCATES: AMIT NAYYAR(ADVOCATEAMITNAYYAR@YAHOO.COM)(9891155234)(PETITIONER) BUDHI RAJA(BUDHIRAJAASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-2670/2025 CM APPL. 12747/2025 CM APPL. 12748/2025	MOHD. ALI V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	BHARAT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: BHARAT AGGARWAL(BHARATAGGARWAL84@GMAIL.COM)(8130933046)(PETITIONER) DHANKHARS RAVI, NDMC(DHANKHARSRAVI75@GMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.12696/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1627/2020 LISTED AT ITEM NO.09

03.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 38
DIVISION BENCH-III
HON'BLE MR.JUSTICE YASHWANT VARMA
HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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cmrajeevkumar.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
76	RFA(COMM)-124/2025 CM APPL. 12709/2025 CM APPL. 12710/2025 CM APPL. 12711/2025	M/S CREANNO ENTERTAINMENT LLP V/s M/S HOSPALS INDIA PRIVATE LIMITED & ORS.	SUMIT ARORA	sub to office objection
		OTHER DETAILS OF ADVOCATES: GARGI SRIVASTAVA (LAWGICALLYLEGAL@GMAIL.COM)(9667654335)(PETITIONER) ROHIT CHAUDHARY(ROHIT_CHAUDHARY@YMAIL.COM)(0)(RESPONDENT) SUKREET(SUKREETKHANDELWAL@GMAIL.COM)(0)(RESPONDENT)		
77	RFA(COMM)-128/2025 CM APPL. 12723/2025 CM APPL. 12724/2025	AKSHITA IT SOLUTION PVT LTD V/s JNS SYSTECH PVT LTD.	KARAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH(LEGAL.PRAHI@GMAIL.COM)(8447060945)(PETITIONER)		
78	W.P.(C)-2665/2025 CM APPL. 12736/2025	M/S SIDDHIDATRI INFRATECH V/s GOVT. OF NCT OF DELHI AND ORS	SHYAM	
		OTHER DETAILS OF ADVOCATES: SHYAM SUMAN SINGH & ABHAY SINGH(TLO@THAKURLAWOFFICE.IN)(9810731604)(PETITIONER) CGST DELHI SOUTH, UNION OF INDIA(LEGAL.CGSTDDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
79	W.P.(C)-2668/2025 CM APPL. 12742/2025	RAJ KUMAR V/s AVATO WARD 64 STATE GOODS AND SERVICE TAX & ANR.	ANURAG RAJPUT	
		OTHER DETAILS OF ADVOCATES: ANURAG RAJPUT(ADVANURAGRAJPUT07@GMAIL.COM)(9953029394)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

NOTE:CM APPL.12181/2021 SHALL BE TAKEN UP ALONGWITH CO.APP.-26/2019 LISTED AT ITEM NO.05

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MS.JUSTICE REKHA PALLI
HON'BLE MS.JUSTICE RENU BHATNAGAR

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: " MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER, WILL BE TAKEN UP
AT 03:30 P.M. EXCEPT FRIDAY."

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dhc.court2102@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	FAO (COMM)-63/2025 CM APPL. 12725/2025 CM APPL. 12726/2025	SH NIRMAL SINGH BAJWA V/s M/S RN KAPOOR AND ASSOCIATES S AND ORS	ANILENDRA PANDEY	
		OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) ROHIT (ROHIT.AN2009@GMAIL.COM)(0)(RESPONDENT)		
52	CM APPL. 12684/2025 In FAO(OS)-372/2016 (Disposed off case) WITH CONT.CAS(C) 694/2024	RAVINDER KUMAR JAIN & ORS V/s VIRENDER KUMAR JAIN & ORS	G S LAW ATTORNEY, RAHUL MALHOTRA, ABHISHEK AGGARWAL, A K BHARDWAJ, RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK AGGARWAL(GNAGGARWAL.CO@GMAIL.COM)(9811114489)(PETITIONER) RAHUL MAHLOTRA (RAHULMALHOTRA@GMAIL.COM)(0)(RESPONDENT) ABHISHEK AGGARWAL()(9811114489)(PETITIONER) RAHUL MALHOTRA(RAHULSSMALHOTRA@GMAIL.COM)(9899218215)(PETITIONER)		
53	FAO(OS)-28/2025 CM APPL. 12652/2025 CM APPL. 12653/2025	KRISHAN KUMAR ANR ANR V/s M/S SHAKUNTLA AGENCY PVT LTD AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES:		
54	FAO(OS)-29/2025 CM APPL. 12654/2025 CM APPL. 12655/2025 CM APPL. 12656/2025	SH INDERJEET SINGH BINDRA V/s SMT RAMESH KUMARI & ORS.	SHYAMAL KUMAR MOHD	
		OTHER DETAILS OF ADVOCATES: SHYAMAL (SHYAML_LLM@REDIFFMAIL.COM)(9899885638)(PETITIONER) VP RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
55	FAO(OS)-30/2025 CM APPL. 12674/2025 CM APPL. 12675/2025	KAMAL JINDAL V/s GYAN PRAKASH TAYAL (SINCE DECEASED) THROUGH LR. MADHUR TAYAL	RAJINDER MATHUR	
		OTHER DETAILS OF ADVOCATES: RAJINDER (RAJINDERMATHURAADVOCATE@GMAIL.COM)(9810085889)(PETITIONER) GOYAL AND CO(GOYALANDCO86@GMAIL.COM)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

56	RFA(COMM)-125/2025 CM APPL. 12712/2025 CM APPL. 12713/2025 CM APPL. 12714/2025	LAKSHAY GUPTA V/s GAURAV RATHI	SANJEEV KR BHARDWAJ	sub to office objection
		OTHER DETAILS OF ADVOCATES: SANJAY K BHARDWAJ(LEGALHAND@GMAIL.COM)(9999015365)(PETITIONER) GAURAV(GAURAV.DD001@GMAIL.COM)(0)(RESPONDENT)		
57	MAT.APP.(F.C.)-89/2025	DR MADAN YADAV V/s MS ANAMIKA RAJ	AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
58	MAT.APP.(F.C.)-90/2025 CM APPL. 12664/2025 CM APPL. 12665/2025 CM APPL. 12666/2025	GURPREET KAUR BHASIN V/s VISHWAS PATHAK	DR. RAMINDER SINGH SASAN	
		OTHER DETAILS OF ADVOCATES: R S SASAN(RAMINDERS_SASAN@YAHOO.CO.IN)(9250922672)(PETITIONER) THE DEVAM(THEDEVAM99@GMAIL.COM)(0)(RESPONDENT) DEVAM HOSPITAL(DEVAMHOSPITALITIES@GMAIL.COM)(0)(RESPONDENT) VISHWAS(MINAL_VISHWAS@YAHOO.COM)(0)(RESPONDENT)		
59	MAT.APP.(F.C.)-91/2025 CM APPL. 12685/2025 CM APPL. 12686/2025 CM APPL. 12687/2025	ROHIT MATIL V/s MANISHA	SUJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: SUJEET KUMAR(SCLAWYERSUJEETSINGH@GMAIL.COM)(9210070726)(PETITIONER) SUJEET KUMAR(SCLAWYERSUJEETSINGH@GMAIL.COM)(9210070726)(PETITIONER) MOHD HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(0)(RESPONDENT) M H N ASSO(M.H.N.ASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
60	MAT.APP.(F.C.)-92/2025 CM APPL. 12755/2025 CM APPL. 12756/2025	SANTOSH KUMAR SAH V/s TABBU @ TABASSUM	SANJAY SHARMA	sub to office objection
	1000.05 0.00 Remarks: subject to office objection	OTHER DETAILS OF ADVOCATES: SANJAY SHARMA(ADVOCATESANJAYSHARMA@YMAIL.COM)(9811512341)(PETITIONER)		

NOTE:CM APPL.12520/2025 SHALL BE TAKEN UP ALONGWITH LPA-370/2023 LISTED AT ITEM NO.9

NOTE:CM APPL.12524/2025 SHALL BE TAKEN UP ALONGWITH MAT.APP. (F.C) -77/2022 LISTED AT ITEM NO.23

NOTE:CM APPL.12527/2025 SHALL BE TAKEN UP ALONGWITH LPA-369/2023 LISTED AT ITEM NO.08

COURT NO. 33
DIVISION BENCH- V
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025,
THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

- 1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST
OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE
LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
- 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST
OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE
LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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Meeting No. 1669 92 0249

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NOTE: Counsels and Litigants may send their apperances through the following
link/form. This form shall be available during Court hearing days
from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
54	CRL.A.-263/2025 CRL.M.A. 6748/2025 CRL.M.A. 6749/2025 CRL.M.A. 6750/2025	NEELAM RANOLIA ALIAS NEELAM PRAJAPAT ALIAS NEELAM AZAD V/s STATE NCT OF DELHI	GAURAV BISHNOI	
		OTHER DETAILS OF ADVOCATES: BALRAJ SINGH MALIK()(9968190750)(PETITIONER) BALRAJ SINGH MALIK()(9968190750)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-142/2023) CRL.M.C. 9545/2023 FILED BY STATE (DISPOSED ON : 2025-01-23) W.P.(CRL) 16/2024 FILED BY NEELAM AZAD (DISPOSED ON : 2024-01-03) BAIL APPLN. 197/2025 FILED BY MAHESH KUMAWAT (DISPOSED ON : 2025-01-17) BAIL APPLN. 386/2025 FILED BY NEELAM RANOLIA (DISPOSED ON : 2025-01-29)

				P.S.-FIR NO. :(PARLIAMENT STREET-142/2023)
55	W.P.(C)-2663/2025 CM APPL. 12735/2025	YASHEE IMPEX V/s COMMISSIONER OF VALUE ADDED TAX & ANR.	MAYANK GUPTA	
		OTHER DETAILS OF ADVOCATES: MAYANK GUPTA(ADVOCATEMAYANKG@GMAIL.COM)(9999462412)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
56	W.P.(C)-2666/2025 CM APPL. 12739/2025	ZHINET BANU NAZIR DADANY V/s COMMISSIONER OF CUSTOMS NEW DELHI	PRABJYOTI KAUR CHADHA	
		OTHER DETAILS OF ADVOCATES: D.S. CHADHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) PRABJYOTI, PANKAJ(PRABHJYOTIKAUR@YAHOO.CO.IN, PANKAJ.JUNGPURA@GMAIL.COM)(0)(RESPONDENT) IGI LEGAL DELHI(IGILEGALDELHI@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-2669/2025	VIKAS RAM CHANDAR V/s UNION OF INDIA & ANR.	AMIT KUMAR ATTRI	
		OTHER DETAILS OF ADVOCATES: ASHISH PANDEY(AMITN.ATTRI@GMAIL.COM)(9582385080)(PETITIONER) SANTOSH KUMAR TRIPATHI, IGI LEGAL DELHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, IGILEGALDELHI@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-VI
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
48	FAO (COMM)-64/2025 CM APPL. 12727/2025 CM APPL. 12728/2025	IVY ENTERTAINMENT PRIVATE LIMITED V/s KAJALBEN(KINJALBEN) NAGINBHAI MAHERIYA & ANR.	SANAMPREET SINGH	
49	FAO (COMM)-65/2025 CM APPL. 12743/2025 CM APPL. 12744/2025 CM APPL. 12745/2025 CM APPL. 12746/2025	RSPL HEALTH PVT. LTD. V/s SUN PHARMA LABORATORIES LIMITED & ANR	SHRAVAN KUMAR BANSAL	sub to office objection
50	CM APPL. 12681/2025 CM APPL. 12682/2025 In RFA(COMM)-567/2024	SURENDER PAL SHARMA V/s M/S PRV INDUSTRIES LLP AND ORS	HEMANT GULATI, VIDIT GUPTA, VIDIT GUPTA	
51	RFA(COMM)-127/2025 CM APPL. 12718/2025 CM APPL. 12719/2025	TUF METALLURGICAL PVT LTD V/s NORTECH FERRO ALLOYS PVT LTD & ANR.	RAVI DEV SHARMA	sub to office objection
52	CM APPL. 12699/2025 In W.P.(C)-12207/2023(Disposed off case)	KOLEKAR ANKUSH BABU V/s DIRECTOR GENERAL, CENTRAL INDUSTRIAL SECURITY FORCE AND ANR.	SOURABH GUPTA, PRASHANT RAMDAS DAHAT	

		DEANREFERRALHOSPITAL@GMAIL.COM)(1123384193)(RESPONDENT) PRASHANT R. DAHAT(PRASHANTDAHAT@GMAIL.COM)(9540638878)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
53	W.P.(C)-2662/2025 CM APPL. 12734/2025	HARPAL V/s UNION OF INDIA & ORS.	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
54	W.P.(C)-2671/2025 CM APPL. 12749/2025	SATISH CHANDRA V/s UNION OF INDIA & ANR.	SHIVAM GAUR	
		OTHER DETAILS OF ADVOCATES: SHIVAM GAUR(SHIVAMGAUR.LAW@GMAIL.COM)(9717753160)(PETITIONER) UNION OF INDIA, INSPR LAW(UOIDHC@GMAIL.COM, INSPRLAWFHQ@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 05
 DIVISION BENCH-VII
 HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTTTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

To join hearing please click the link given below:-
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
93	FAO(OS) (COMM)-36/2025 CM APPL. 12729/2025 CM APPL. 12730/2025 CM APPL. 12731/2025	SH. VINAY JAIN V/s SH. RAKESH JAIN & ORS.	VAISHNAVI ARORA	
		OTHER DETAILS OF ADVOCATES: SACHIN ARORA (SACHINARORA5366@GMAIL.COM)(9999009339)(PETITIONER) SACHIN ARORA (SACHINARORA5366@GMAIL.COM)(9999009339)(PETITIONER) SACHIN ARORA (SACHINARORA5366@GMAIL.COM)(0)(RESPONDENT) RAJESH (ADVOCATERAJESHRAIINA@HOTMAIL.COM)(0)(RESPONDENT) RAJESH (ADVOCATERAJESHRAIINA@HOTMAIL.COM)(0)(RESPONDENT)		
94	LPA-164/2025 CM APPL. 12658/2025	AKSHAY KUMAR V/s UNION OF INDIA & ANR.	SHRUTI VERMA	
		OTHER DETAILS OF ADVOCATES: MRINAL ELKER MAZUMDAR(OFFICEOFMRINALADV@GMAIL.COM)(0)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NESTS (NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
95	LPA-165/2025 CM APPL. 12761/2025 CM APPL. 12762/2025 CM APPL. 12763/2025 CM APPL. 12764/2025	LAKSHMIBAI COLLEGE V/s NARESH KUMAR TREHAN & ANR.	BEENASHAW NANDA SONI	sub to office objection
		OTHER DETAILS OF ADVOCATES:		
96	RFA(COMM)-126/2025 CM APPL. 12715/2025 CM APPL. 12716/2025 CM APPL. 12717/2025	SANJAY KATIYAR V/s B.S. KARIWAL	AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER) DEVRAJ(DEVRAJ_ASSOCIATES@REDIFFMAIL.COM)(0)(RESPONDENT)		

97	CM APPL. 12623/2025 CM APPL. 12624/2025 In W.P.(C)-2563/2007 (Disposed off case)	VIJAY KUMAR AGGARWAL V/s UOI & ANR.	PET.IN-PERSON, VIJAY KUMAR AGARWAL, R K ADSURE, G D MISHRA	
		OTHER DETAILS OF ADVOCATES: PET.IN-PERSON()(9560172716)(PETITIONER) VIJAY KUMAR AGARWAL(VIJAY.KUMAR.AGARWAL.IAS@GMAIL.COM)(9560172716)(PETITIONER) UNION OF INDIA(SECY_MOP@NIC.IN, CS@MAHARASHTRA.GOV.IN)(0)(RESPONDENT) VIJAY KUMAR AGARWAL()(9560172716)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
98	CM APPL. 12703/2025 In W.P.(C)-4689/2008	GOVT. OF NCT OF DELHI & OS V/s UDAI SINGH	ARUNA TIKU, SHUBHAM SINGH, B.S.JAIN	
		OTHER DETAILS OF ADVOCATES: AJAY VEER SINGH(SINGH311294@GMAIL.COM)(9152091025)(PETITIONER) LATIKA CHAUDHARY(LATIKACHAUDHARY@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
99	CM APPL. 12625/2025 In W.P.(C)-14804/2024	UNION OF INDIA & ORS. V/s ASHA DEVI & ANR.	SUSHIL KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR PANDEY(ACJLAW2020@GMAIL.COM)(9873588234)(PETITIONER) SUSHIL KUMAR PANDEY(LAWYERSUSHIL.PANDEY@GMAIL.COM, ACJLAW2020@GMAIL.COM)(9873099031)(PETITIONER) NATASHA(NATASHA@CHINKARAWINES.COM.AU)(0)(RESPONDENT) R K SHUKLA()(9711373820)(RESPONDENT) SUSHIL KUMAR PANDEY(ACJLAW2020@GMAIL.COM)(9873099031)(PETITIONER) ASHA DEVI()(9711373820)(RESPONDENT)		

NOTE:CM APPL.12481-82/2025 SHALL BE TAKEN UP ALONGWITH LPA-296/2024 LISTED AT ITEM NO.07

NOTE:CM APPL.12626/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -7976/2024 LISTED AT ITEM NO.23

COURT NO. 35
HON’ BLE MR.JUSTICE CHANDRA DHARI SINGH

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	BAIL APPLN.-909/2025 CRL.M.A. 6752/2025	FURKAN V/s THE STATE GOVT OF NCT OF DELHI	RIZWAN ALI	
		OTHER DETAILS OF ADVOCATES: RIZWAN ALI (ADV.RAK3112@GMAIL.COM)(9999807251)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-460/2023)
73	CRL.M.C.-1493/2025 CRL.M.A. 6754/2025	VICTIM/MINOR/KG THROUGH HIS MOTHER V/s STATE OF GNCT OF DELHI & ANR.	ANIL KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-225/2024) W.P.(CRL) 1734/2024 FILED BY XYZ (DISPOSED ON : 2024-05-28) BAIL APPLN. 1438/2024 FILED BY YUVRAJ (DISPOSED ON : 2024-05-20) CRL.M.C. 501/2025 FILED BY MASTER M (DISPOSED

				ON : 2025-01-27) P.S.-FIR NO. :(NEW ASHOK NAGAR-225/2024)
74	W.P.(CRL)-735/2025 CRL.M.A. 6764/2025	ABHISHEK KUMAR V/s NEHA LAL AND ANR	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ABHISHEK.ROYAL@GMAIL.COM)(8448409300)(PETITIONER)		

NOTE: CRL.M.A.6729/2025 SHALL BE TAKEN UP ALONGWITH W.P. (CRL) -368/2025 LISTED AT ITEM NO.12

COURT NO. 41
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
68	CM APPL. 12672/2025 In W.P.(C)-13458/2024	SOMDEV KISHORE DEVVARMAN & ANR. V/s UNION OF INDIA & ANR.	ARUNADHRI IYER, SAM C MATHEW, ASHISH PRASAD, ABHIMANYU GARG, ASHISH PRASAD, TRISHA CHANDRAN	
		OTHER DETAILS OF ADVOCATES: JHANVI DUBEY(ARUNADHRI.IYERL@GMAIL.COM)(9958702467)(PETITIONER) UNION OF INDIA AND ANR.(UOIDHC@GMAIL.COM ,AITA@AITATENNIS.COM , ANIL.DHUPAR@AITATENNIS.COM)(0)(RESPONDENT) SAM C. MATHEW(SAM.C.MATHEW67@GMAIL.COM)(9098909638)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUNADHRI IYER(ARUNADHRI.IYER1@GMAIL.COM)(0)(RESPONDENT) ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN (ARUNADHRI.IYER1@GMAIL.COM)(0)(RESPONDENT) ABHINMABY GARG(LOKDEEKSHA@GMAIL.COM)(0)(PETITIONER) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) SAM C MATHEW(SAM.C.MATHEW67@GMAIL.COM)(9098909638)(RESPONDENT) TRISHA CHANDRAN(CHANDRAN.TRISHA@GMAIL.COM)(9611909525)(PETITIONER) TRISHA CHANDRAN(CHANDRAN.TRISHA@GMAIL.COM)(9611909525)(PETITIONER)		

NOTE:CM APPL.12337/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -4631/2023 LISTED AT ITEM NO.21
NOTE:CM APPL.12342/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1843/2025 LISTED AT ITEM NO.33

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
91	CM APPL. 12620/2025 In W.P.(C)-5145/2024	PRASHANT PANT V/s REGISTRAR CENTER FOR RAILWAY INFORMATION SYSTEMS & ORS.	MRINMOI CHATTERJEE, CHANDAN KUMAR, CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: MRINMOI CHATTERJEE(MRINMOICHATTERJEE@GMAIL.COM)(9871043892)(PETITIONER) THE REGISTRAR(MISHRA.ROHITA@CRIS.ORG.IN, MDCRIS@CRIS.ORG.IN,){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SHAAN RAWAT, MRINMOI(SHAANRAWAT28@GMAIL.COM, MRINMOICHATTERJEE@GMAIL.COM){}(0)(PETITIONER) CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(RESPONDENT) CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(RESPONDENT)		
92	W.P.(C)-2667/2025 CM APPL. 12740/2025 CM APPL. 12741/2025	TATA POWER DELHI DISTRIBUTION LIMITED V/s MS. SONIYA	MANISH KUMAR SRIVASTAVA	subject to office objection
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) SWAROOP MISHRA(SWARMISHRA95@GMAIL.COM){}(0)(RESPONDENT)		

COURT NO. 29
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: ALL PETITIONS SEEKING QUASHING OF FIR (ON THE GROUND OF SETTLEMENT / COMPROMISE) IN
ADVANCE LIST AND SUPPLEMENTARY LIST WILL BE TAKEN UP AT 02:15 P.M.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
44	CRL.L.P.-148/2025 CRL.M.A. 6744/2025 CRL.M.A. 6745/2025 CRL.M.A. 6746/2025	M/S V.K. JAIN COMPANY V/s GURMEET VERMA	JINENDRA JAIN	
		OTHER DETAILS OF ADVOCATES: JITENDRA JAIN (ADVOCATEJJAIN@GMAIL.COM)(9811160427)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
45	CRL.L.P.-152/2025	PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION)1 DELHI V/s HARVANS CHAWLA	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) HCHAWLA(HCHAWLA@KRCCO.COM)(0)(RESPONDENT)		
46	W.P.(CRL)-733/2025 CRL.M.A. 6760/2025 CRL.M.A. 6761/2025	HUKUM SINGH V/s ADIGEAR INTERNATIONAL AND ORS	CS RATHOUR	
		OTHER DETAILS OF ADVOCATES: C.S. RAHOUR (RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) C.S RATHORE(RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952) ,COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
59	CRL.M.C.-1494/2025 CRL.M.A. 6758/2025 CRL.M.A. 6759/2025	DALIP SAXENA ALIAS DILIP SAXENA AND ANR V/s STATE OF NCT OF DELHI AND ANR	KRISHNA BHUSHAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: K.B. UPADHYAY(ADVOCATIAJUDEX@GMAIL.COM)(9810655095)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-32/2019)
60	CRL.M.C.-1502/2025 CRL.M.A. 6815/2025 CRL.M.A. 6816/2025	ANIL BHALLA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	BAKUL JAIN	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH (GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	W.P.(CRL)-738/2025 CRL.M.A. 6797/2025 CRL.M.A. 6798/2025	AAKASH V/s LIEUTENANT GOVERNOR OF DELHI AND ANR	VINAY KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: VINAY KUMAR (VINAYNETEX@GMAIL.COM)(9810248919)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 27
HON'BLE MR.JUSTICE JASMEET SINGH

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARITIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 1 P.M. OF THEIR PRESENCE. ONLY THE MAIN PETITIONER & COMPLAINANT NEED TO BE PRESENT IN COURT OR THROUGH VIRTUAL MODE, AS PER THEIR CONVENIENCE. ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 02:15 P.M.) .

NOTE: MATTERS PERTAINING TO CANCELLATION OF BAIL WILL BE TAKEN UP AFTER LUNCH (IMMEDIATELY AFTER THE QUASHING OF FIR MATTERS ARE OVER) .

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
40	BAIL APPLN.-910/2025 CRL.M.A. 6753/2025	RAJESH @ DK V/s STATE (GOVERNMENT OF NCT DELHI)	SAIFUDDIN SHAMS	
		OTHER DETAILS OF ADVOCATES: SAIFUDDIN SHAMS(SAIFSHAMS88@GMAIL.COM)(9911392222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-159/2024) W.P.(CRL) 460/2025 FILED BY ROHIT VISHKARMA AND ANR. (D. OF HEARING : 2025-04-03) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-159/2024)
41	CRL.M.C.-1458/2025 CRL.M.A. 6548/2025 WITH BAIL APPLN. 845/2025	GUDDI DEVI V/s STATE NCT OF DELHI & ORS.	KANHAIYA SINGHAL, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRASANNA(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT)		P.S.-FIR NO. :(LAXMI NAGAR-322/2024)
42	W.P.(CRL)-730/2025 CRL.M.A. 6755/2025 CRL.M.A. 6756/2025	MGF DEVELOPMENTS LTD V/s DIRECTORATE OF ENFORCEMENT AND ANR.	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: YUDHISHTER SINGH (OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DL HC(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 21/2024)

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON’BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
2	CM APPL. 12768/2025 In CM(M)-1376/2018	JANAK DATWANI V/s JAMNA DATWANI & ORS	ABHIMANYU MAHAJAN, VINIT TREHAN, NAVEEN KUMAR CHAUDHARY, RISHI KUMAR SINGH GAUTAM, AAYUSHI JAIN, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU MAHAJAN()(9811103447)(PETITIONER) ADYANT LEGAL(VINIT@ADYANTLEGAL.COM)(8588074107)(PETITIONER) ABHINAV SHARMA(ABHINAVSHARMA@VIRAYALEGAL.COM)(0)(RESPONDENT) RISHI KUMAR SINGH GAUTAM(RISHISGAUTAM@GMAIL.COM)(9711007941)(RESPONDENT) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(RESPONDENT) ABHINAV SHARMA(5.ABHINAVSHARMA@GMAIL.COM)(9810382091)(RESPONDENT) MANSISHAMRA(MANSIMRIDULASHARMA@GMAIL.COM)(9910201722)(PETITIONER) MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9910201722)(PETITIONER) DK DANDK(DK@DANDKLAW.IN)(9811054200)(RESPONDENT) ABHIMANYU MAHAJAN(ABHIMAYU.MAHJAN@GMAIL.COM)(9811103447)(RESPONDENT) SAURABH SETH(SAURAB.SETH@KARANJAWALA.IN)(9717196388)(RESPONDENT) SURESH SINGH(SURESHSINGH112@GMAIL.COM)(9811320358)(RESPONDENT) QUATUM LEGAL(QUATUMLEGALINDIA@GMAIL.COM)(9810146644)(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
34	BAIL APPLN.-912/2025	STANLEY CHUKWUEBUKA IBE V/s STATE (NCT OF DELHI) & ANR.	ANKUR JAIN	
		OTHER DETAILS OF ADVOCATES: MANEESH BHARDWAJ (MANEESH.ADVOCATE@YAHOO.CO.IN)(7982552059)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-356/2023)
35	CRL.M.C.-1495/2025 CRL.M.A. 6762/2025 CRL.M.A. 6763/2025	BRAND PROTECTORS INDIA PVT LTD V/s ANIL KUMAR	SHUBHAM SAGAR DAYMA	
		OTHER DETAILS OF ADVOCATES: S.S DAYMA (SHUBHAMSAGARDAYMA@GMAIL.COM)(9999954005)(PETITIONER) ARJUN BHASKAR (ADV.ARJUNBHASKAR@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(CRL)-737/2025	YOGESH SHARMA @ RAHUL SHARMA V/s STATE NCT OF DELHI	ARCHIT UPADHAYAY(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP (SK.ADV30@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI CHOWK-285/2006) CRL.A. 628/2010 FILED BY YOGESH SHARMA (DISPOSED ON : 2015-03-27) W.P.(CRL) 2020/2017 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2017-08-03) W.P.(CRL) 3473/2017 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2017-12-12) W.P.(CRL) 3575/2017 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2017-12-20) W.P.(CRL) 3355/2017 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2017-11-29) W.P.(CRL) 2962/2017 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2017-10-24) W.P.(CRL) 1727/2018 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2018-07-02) W.P.(CRL) 3725/2018 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2018-12-13) W.P.(CRL) 2749/2019 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2019-09-25) W.P.(CRL) 3328/2019 FILED BY YOGESH SHARMA @ RAHUL SHARMA (DISPOSED ON : 2020-01-13) P.S.-FIR NO. :(CHANDNI CHOWK-285/2006)

COURT NO. 49
HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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MEETING ID : 1766397421

NOTE : ALL COUNSELS FOR THE PARTIES ,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT .

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	RSA-44/2025 CM APPL. 12678/2025 CM APPL. 12679/2025 CM APPL. 12680/2025	POOJA V/s CHANDER BHAN	THOPPANI SONIYA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: THOPPANI SANJEEV(ADVSONIYA.LEGALAID@GMAIL.COM)(9951556747)(PETITIONER) SANJEEV (ADVSANJEEV.LEGALAID@GMAIL.COM)(0)(RESPONDENT)		
73	CM APPL. 12633/2025 In TR.P.(C.)-195/2024	RAHUL KUMAR V/s PANKAJ BAJAJ & ORS.	YAKSH GARG	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: YAKSH GARG()(9560846436)(PETITIONER) PANKAJ(BPANKAJ@BAJAJENTERPRISES.COM)(0)(RESPONDENT)		
74	CM APPL. 12673/2025(CM For Restoration) In W.P.(C)-5827/2020(Disposed off case) WITH W.P.(C) 13645/2022	DR. ARUNA MISHRA V/s THE CHAIRMAN/MEMBER-SECRETARY	GIRIJESH PANDEY, KUNAL MITTAL	
		OTHER DETAILS OF ADVOCATES: GIRIJESH PANDEY(GIRIJESHPANDEY1974@GMAIL.COM)(9213119564)(PETITIONER) GIRIJESH(GIRIJESHPANDEY1974@GMAIL.COM)(9213119564)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT) ANUJA SAXENA(ANUJA.SAXENA@YAHOO.COM)(9350105034)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
75	CM APPL. 12663/2025(CM For Restoration) In W.P.(C)-13645/2022(Disposed off case) WITH W.P.(C) 5827/2020	DR ARUNA MISHRA V/s INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCES & ORS.	RAVI KUMAR, KUNAL MITTAL	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) TUSHAR SANNU(ADV.TUSHARAGARWAL92@GMAIL.COM)(9911991166)(RESPONDENT) UDAY K SINHA(M.PHIL.CP2012@GMAIL.COM)()(RESPONDENT) DEEPA VERMA(FORENSICDELHI@GMAIL.COM)(1127555811)(RESPONDENT) ANUJA(ANUJA.SAXENA@YAHOO.COM)(9350105034)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM,		

		AMIT@KUNDRABANSAL.COM)(9811151216)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(PETITIONER)	
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COURT NO. 31
HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

NOTE: AS DIRECTED BY HON'BLE LORDSHIP, CASES FIXED IN THE CATERGORY OF

"SPECIAL BENCH MATTERS (DIRECTED BY HON'BLE THE CHIEF JUSTICE)"

SHALL BE TAKEN UP AT 02:30 P.M.

NOTE: "COUNSELS ARE REQUESTED TO ENSURE THEIR PRESENCE IN THE MATTERS OF SITTING/
 FORMER MPs/ MLAs."

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtv6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sang.sudan2004@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
39	BAIL APPLN.-911/2025	MOHD. JAVAL ALI V/s STATE(NCT OF DELHI)	ASHWINI KUMAR	
		OTHER DETAILS OF ADVOCATES: VIJAY SINGH ()(8053835085)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-79/2025)
40	CRL.L.P.-149/2025 CRL.M.A. 6788/2025 CRL.M.A. 6789/2025 CRL.M.A. 6790/2025	SURESH CHAND SHARMA V/s STATE OF DELHI & ANR.	VIJAY BABBAR	
		OTHER DETAILS OF ADVOCATES: VIJAY K. BABBAR(VKBABBAR26@GMAIL.COM)(9811519436)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.REV.P.(NI)-63/2025 CRL.M.(BAIL) 470/2025 CRL.M.A. 6743/2025	VISHAL GUPTA V/s M/S MAHADEV ENTERPRISES	AKHIL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(CRL)-732/2025	SANDEEP SINGH & ORS. V/s COMMISSIONER OF POLICE & ORS.	INDERJIT SINGH	
		OTHER DETAILS OF ADVOCATES: I.J.S. MEHRA()(9810969938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 25
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmbharatgulati.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
77	BAIL APPLN.-913/2025 CRL.M.A. 6810/2025	OM PRAKASH V/s THE STATE GOVT. OF NCT OF DELHI	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR (AMIT1975.ADV@GMAIL.COM)(9971210185)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-136/2025)
78	CRL.A.-264/2025 CRL.M.(BAIL) 475/2025 CRL.M.A. 6799/2025	BHUPENDER @ BHUPPI V/s STATE OF (NCT OF DELHI)	NITIN VERMA	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR (THELEGALLINES7@GMAIL.COM)(8178878994)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-403/2016) CRL.A. 69/2025 FILED BY ARIF (D. OF HEARING : 2025-03-12) P.S.-FIR NO. :(KALYAN PURI-403/2016)
79	W.P.(CRL)-729/2025	RAMBIR SINGH & ORS. V/s STATE GOVT. OF NCT OF DELHI & ANR.	PRAKASH KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: PRAKASH KHANDELWAL(ADVOCATEPRAKASHKHANDELWAL@GMAIL.COM)(9868027818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

NOTE: CRL.M.A.6765-66/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-1060/2024 LISTED AT ITEM NO.43

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
59	RC.REV.-75/2025 CM APPL. 12640/2025 CM APPL. 12641/2025 CM APPL. 12642/2025	JAGAN NATH (SINCE DECEASED) THROUGH LRS V/s USHA DEVI	RAMESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
60	RC.REV.-76/2025 CM APPL. 12644/2025 CM APPL. 12645/2025 CM APPL. 12646/2025	HIRA LAL (SINCE DECEASED) THROUGH LRS. V/s USHA DEVI	RAMESH KUMAR SHARMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
61	RFA-286/2021 WITH RFA 311/2021	JET AIR PRIVATE LTD V/s NAVEEN KHANNA AND SONS HUF & ORS.	AMULYA DHINGRA, MUKESH MOHAN, NAVEEN KUMAR CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: JET AIR PRIVATE LTD(ROCFILING@JETAIR.CO.IN)(9990588354)() JET AIR PRIVATE LTD(ROCFILING@JETAIR.CO.IN)(9990588354)() JET AIR PRIVATE LTD(ROCFILING@JETAIR.CO.IN)(9990588354)() JET AIR PRIVATE LTD(ROCFILING@JETAIR.CO.IN)(9990588354)() PRASHANT KUMAR, PAURUSH KUMAR , AMULYA DHINGRA(PRASHANT.KPALEGAL@GMAIL.COM, AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AMULYADHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) M/S JET AIR PVT LTD(ROCFILLING@JETAIR.CO.IN)(9990588354)(PETITIONER) NAVEEN KUMAR CHAUDHARY(NKCHAUDHARY.ADV@GMAIL.COM)(9810372713)(RESPONDENT) MUKESH MOHAN(ADVMUKESHGOEL123@GMAIL.COM)(9810910312)(RESPONDENT) NAVEEN KUMAR CHAUDHARY(NKCHAUDHARY.ADV@GMAIL.COM)(9810372713)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

62	RFA-311/2021 CM APPL. 30124/2021	NAVEEN KHANNA AND SONS (HUF) V/s JET AIR PRIVATE LIMITED	NAVEEN KUMAR CHAUDHARY, AMULYA DHINGRA, MUKESH MOHAN	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR CHAUDHARY(NKDHAUDHARY.ACN@GMAIL.COM)(9810372713)(PETITIONER) ROC(ROCFILINGG@JETAIR.CO.IN){}(RESPONDENT) EMPHASISLAW(OFFICE@EMPHASISLAW.COM){}(RESPONDENT) AMULYA DHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(RESPONDENT) MUKESH MOHAN(ADVMUKESHGOEL123@GMAIL.COM)(9810910312)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
63	RC.REV.-119/2020 WITH RC.REV. 120/2020	MOHD SUBHAN V/s ABDUL WAHAB	BAHAR U BARQI	
		OTHER DETAILS OF ADVOCATES: BAHAR U BARQI()(9968401709)(PETITIONER)		
64	RC.REV.-120/2020	MOHD HANNAN & ANR V/s ABDUL BASIT	BAHAR U BARQI	
		OTHER DETAILS OF ADVOCATES: BAHAR U BARQI()(9968401709)(PETITIONER)		
65	RC.REV.-49/2025	ASHOK KUMAR V/s HARISH KUMAR	AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: M S SISODIA(MSSISODIA332@GMAIL.COM)(9810825922)(PETITIONER) YOGINDERSHARMA(YOGINDERSHARMA777@GMAIL.COM){0}(RESPONDENT)		
FOR COMPLIANCE				
66	RC.REV.-263/2024(Disposed off case)	M/S MEHTAB SINGH JAIN AND SONS AND ANOTHER V/s SH. ABHAY KUMAR JAIN	ASHOK GURNANI	
		OTHER DETAILS OF ADVOCATES: ASHOK GURNANI(ASHOKGURNANI1981@GMAIL.COM)(9810109039)(PETITIONER) ASHOK GURNANI(ASHOKGURNANI1981@GMAIL.COM)(9810109039)(PETITIONER) ABHAY()(9810170243)(RESPONDENT) ABHAY KUMAR JAIN()(9810170243)(RESPONDENT)		

NOTE: CM.APPLN.12765/ 2025 SHALL BE TAKEN UP ALONG WITH RC.REV. 293/2024 ALREADY LISTED AT ITEM NO. 53.

NOTE:CM APPL.12501/2025 SHALL BE TAKEN UP ALONGWITH RC.REV.-01/2025 LISTED AT ITEM NO.49

COURT NO. 36
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: “CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE”. ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
82	BAIL APPLN.-907/2025 CRL.M.A. 6747/2025	GAURAV V/s THE STATE NCT OF DELHI	SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH SINGH()(9313297029)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-80/2024) BAIL APPLN. 1850/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2024-05-22) BAIL APPLN. 2030/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2024-09-11) BAIL APPLN. 1869/2024 FILED BY KRISHNA (DISPOSED ON : 2024-05-24) BAIL APPLN. 2748/2024 FILED BY BARKHA (DISPOSED ON : 2024-10-14) BAIL APPLN. 2754/2024 FILED BY KAJAL (DISPOSED ON : 2024-10-14) BAIL APPLN. 3614/2024 FILED BY DEEPAK (DISPOSED ON : 2024-10-07) BAIL APPLN. 4046/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2025-01-07) CRL.M.C. 8748/2024 FILED BY SUMIT @ SUNNY & ANR. (D. OF HEARING : 2025-03-03) BAIL APPLN. 118/2025 FILED BY SHAMBHU NAGIYA (DISPOSED ON : 2025-02-27) BAIL APPLN. 148/2025 FILED BY SACHIN (D. OF HEARING : 2025-03-05) BAIL APPLN. 420/2025 FILED BY SUMIT@SUNNY (D. OF HEARING : 2025-03-06) BAIL APPLN. 569/2025 FILED BY KANCHAN (DISPOSED ON : 2025-02-24) P.S.-FIR NO. :(CRIME AND RAILWAY-80/2024)
83	BAIL APPLN.-908/2025 CRL.M.A. 6751/2025	VISHAL MALIK V/s THE STATE (GOVT. OF NCT DELHI)	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: C.M SANGWAN(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) MUKESH PATHAK(MKPATHAK89@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL		P.S.-FIR NO. :(KANJHAWALA-76/2025)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
84	CRL.L.P.-150/2025 CRL.M.A. 6800/2025 CRL.M.A. 6801/2025 CRL.M.A. 6802/2025	DHARAMBIR SINGH V/s K K SHARMA	VIKRAM SINGH SAINI	
		OTHER DETAILS OF ADVOCATES: VIKRAM SAINI (ADVOCATEVIKRAMSAINI@GMAIL.COM)(9990855855)(PETITIONER) VIKRAM SAINI (ADVOCATEVIKRAMSAINI@GMAIL.COM)(9990855855)(PETITIONER)		
85	CRL.M.C.-1500/2025 CRL.M.A. 6794/2025 CRL.M.A. 6795/2025	MOHD PERVEZ V/s THE STATE NCT OF DELHI & ANR.	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR()(9818084363)(PETITIONER) ABDUL SATTAR ()(9818084363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-128/2024)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
86	CRL.M.A. 6854/2025 In CRL.M.C.-7058/2024(Disposed off case)	CHARANJEET SINGH ARORA V/s THE STATE OF NCT OF DELHI	OMKAR, DHEERAJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: OMKAR SHARMA (ADV.OMKARSHARMA@GMAIL.COM)(9718006200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP SHARMA(KAGHZAAT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-323/2021)

NOTE: CRL.M.A.6688-89/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-3309/2024 LISTED AT ITEM NO.33

COURT NO. 32
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

- 1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.
- 2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY **ONLY**. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.
- 3.NOTE: THE CASES PERTAINS TO QUASHING OF FIR ON JOINT REQUEST, OF ADVANCE LIST, WILL BE TAKEN AT 02:30 P.M.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
57	CRL.L.P.-151/2025	BIJENDER KUMAR JAIN V/s SUNITA	NIRMAL AGGARWAL	
		OTHER DETAILS OF ADVOCATES: TARA CHAND GUPTA (ADVOCATETARACHANDGUPTA@GMAIL.COM)(9354193994)(PETITIONER)		
58	CRL.M.C.-1496/2025 CRL.M.A. 6778/2025 CRL.M.A. 6779/2025	DAULAT RAM ENGINEERING PVT LTD V/s ANANT OVERSEAS PVT LTD & ORS.	SIDDHANT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SIDDHANT KUMAR SINGH(SIDDHANTKSINGH@OUTLOOK.COM)(9911827445)(PETITIONER) DAULAT RAM(INFO@DAULATRAM.ORG)(0)(RESPONDENT)		
59	CRL.M.C.-1497/2025 CRL.M.A. 6780/2025 CRL.M.A. 6781/2025 CRL.M.A. 6782/2025	PULKIT SHARMA V/s ANANT OVERSEAS PVT LTD & ORS.	SIDDHANT KUMAR SINGH	
	WITH CRL.M.C.-1496/2025	OTHER DETAILS OF ADVOCATES: SIDDHANT KUMAR SINGH(SIDDHANTKSINGH@OUTLOOK.COM)(9911827445)(PETITIONER) ANANT OVERS(INFO@ANANTOVERSEAS.CO.IN)(0)(RESPONDENT)		
60	CRL.M.C.-1498/2025 CRL.M.A. 6785/2025 CRL.M.A. 6786/2025 CRL.M.A. 6787/2025	RACHNA SHARMA V/s ANANT OVERSEAS PVT LTD & ORS.	SIDDHANT KUMAR SINGH	
	WITH CRL.M.C.-1496/2025	OTHER DETAILS OF ADVOCATES: SIDDHANT SINGH(SIDDHANTKSINGH@OUTLOOK.COM)(9911827445)(PETITIONER) ANANT SEAS(INFO@ANANTOVERSEAS.CO.IN)(0)(RESPONDENT)		
61	CRL.M.C.-1499/2025 CRL.M.A. 6791/2025 CRL.M.A. 6792/2025 CRL.M.A. 6793/2025	RACHNA SHARMA V/s ANANT OVERSEAS PVT LTD & ORS.	SIDDHANT KUMAR SINGH	
	WITH CRL.M.C.-1496/2025	OTHER DETAILS OF ADVOCATES: PANKAJ AGARWAL (SIDDHANTKSINGH@OUTLOOK.COM)(9911827445)(PETITIONER) ANANT(INFO@ANANTOVERSEAS.CO.IN)(0)(RESPONDENT)		
62	CRL.REV.P.(MAT.)-102/2025 CRL.M.A. 6783/2025 CRL.M.A. 6784/2025	TANIMA DAS AND ANR V/s VINOD MAXIM BENIS	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SHASHANK AGGARWAL(SHASHANK14AGGARWAL@GMAIL.COM)(9711662231)(PETITIONER) VINODMAXIM(VINODMAXIM@GMAIL.COM)(0)(RESPONDENT)		
63	CRL.REV.P.(NI)-64/2025 CRL.M.(BAIL) 471/2025	SMT. MIKKI DEVI V/s STATE (GOVT. OF NCT DELHI) & ANR.	PRAKASH KUMAR JHA	

		OTHER DETAILS OF ADVOCATES: PRAKASH JHA(PRAKASHJHAON@GMAIL.COM)(0)(PETITIONER) PRAKASH KUMAR JHA (PRAKASHJHAON@GMAIL.COM)(9811996212)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
64	CRL.REV.P.(NI)-65/2025 CRL.M.(BAIL) 472/2025	SMT. MIKKI DEVI V/s STATE (GOVT. OF NCT DELHI) & ANR.	PRAKASH KUMAR JHA	
	WITH CRL.REV.P.(NI)-64/2025	OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR JHA(PRAKASHJHAON@GMAIL.COM)(9811996212)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
65	W.P.(CRL)-731/2025 CRL.M.A. 6757/2025	RAJIV KUMAR V/s STATE OF NCT OF DELHI AND ANR	PUNEESH GROVER	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
86	CM APPL. 12621/2025 In W.P.(C)-10706/2022	INDIAN AMATEUR BOXING FEDERATION & ANR. V/s UNION OF INDIA & ANR.	VISHNU SHARMA, ANUPAMA SHARMA, RUCHIR MISHRA, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: ANUPAMA SHARMA(SHARMAVISHNU0818@GMAIL.COM)(9811811454)(PETITIONER) VISHNU SHARMA(SHARMAVISHNU18@HOTMAIL.COM)(9811811454)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) IOA(IOA@OLYMPIC.IND.IN)(1126852481)(RESPONDENT) ANUPAMA SHARMA (SHARMAVISHNU0818@GMAIL.COM)(9811811454)(PETITIONER) IOA OLYMPIC(IOA@OLYMPIC.IND.IN)(1126852481)(RESPONDENT) ANUPAMA SHARMA(ANU2210@GMAIL.COM)(1126852481)(PETITIONER) TELECOM CENTRE, UNION OF INDIA, OLYMPIC(TELECOMCENTREPASS@GMAIL.COM, UOIDHC@GMAIL.COM, IOA@OLYMPIC.IND.IN)(1123384193)(RESPONDENT) ANUPAMA SHARMA AND VISHNU SHARMA(1126852481)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UIU DHC(UIUDHC@GMAIL.COM, IOA@OLYMPIC.INDO.IN)(0)(RESPONDENT) ANUPAMA SHARMA(1126852481)(PETITIONER) RUCHIR MISHRA(MUKESHBGH@GMAIL.COM)(9968276577)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
87	CM APPL. 12657/2025 In W.P.(C)-12273/2023	GAURAV DHANUKA AND OTHERS V/s COMPETENT AUTHORITY, LAND DEVELOPMENT OFFICER AND OTHERS	AMIT JAIN, AMIT JAIN	

		OTHER DETAILS OF ADVOCATES: AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) TATA POWER DELHI DISTRIBUTION LTD(MANSRI25@GMAIL.COM)()(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(DCP.NW@DELHIPOLICE.GOV.IN)()(RESPONDENT) AMIT JAIN , SUMIT RANA(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) NDM(NDM12NSP@GMAIL.COM)()(RESPONDENT) VIOND GOYAL(GOYAL.VINOD2009@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) AJAY (WWW.AJAY_ARORA124@YAHOO.CO.IN)()(RESPONDENT) ISWAR(ISWAR_MOHAPATRA@YAHOO.COM)()(RESPONDENT) LDO(LDO@NIC.IN)()(RESPONDENT) SUN OPERATION(SUNOPERATION134@GMAIL.COM)()(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) MANSRI(MANSRI25@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) AMIT (AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER)		
88	CM APPL. 12629/2025 In W.P.(C)-15825/2023	DR SHAJI PRABHAKARAN V/s UNION OF INDIA & ORS.	HETU ARORA SETHI, SIDDHESH SHIRISH KOTWAL	
		OTHER DETAILS OF ADVOCATES: RAHUL JAIN, ANIRUDH BHAT, NIRMAL PRASAD(MAIL@LAWLINKSOFFICE.COM)(9765660259)(PETITIONER) ALL INDIA FOOTBALL FEDERATION(AIFF@THE-AIFF.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAHUL JAIN(MAIL@LAWLINKSOFFICE.COM)(1146452172)(PETITIONER) SWARAJ AND KOTWAL, UNION OF INDIA(OFFICE@SWARAJANDKOTWAL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SIDDHESH SHIRISH KOTWAL(ELAYARAJALAW@GMAIL.COM)(9871656128)(RESPONDENT)		
89	CM APPL. 12660/2025 In W.P.(C)-6679/2024	SHABNAM KHAN & ORS. V/s DELHI COMMISSION FOR WOMEN & ORS.	PIYUSH SANGHI, ARVIND KUMAR TIWARY, ZEHRA KHAN	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI AND NIKHIL SINGH(SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) SES INFO(SES- INFO@SARASWATIEDUCATIONALSOCIETY.ORG)()(RESPONDENT) ARVIND KUMAR TIWARY(ARVIND28HU@GMAIL.COM)(9212596288)(PETITIONER) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(RESPONDENT)		
90	CM APPL. 12619/2025 In W.P.(C)-8319/2024	SUDHIR KUMAR AGARWAL V/s THE CPIO UNION BANK OF INDIA & ANR.	RAJESH KUMAR	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)()(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(PETITIONER) OP GAGGAR(OPGAGGAR@GMAIL.COM)(0)(RESPONDENT) OP GAGGAR(OPGAGGAR@GMAIL.COM)(0)(RESPONDENT) OP GAGGAR(OPGAGGAR@GMAIL.COM)(0)(RESPONDENT) GAUTAM LAW CHAMBERS(RAJESHGAUTAM@KLMEHTA.NET)(0)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)(0)(RESPONDENT)		
91	CM APPL. 12618/2025 In W.P.(C)-15957/2024	RAVI KUMAR RANA V/s UNION OF INDIA & ORS.	ANAND DUGGAL	
		OTHER DETAILS OF ADVOCATES: ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) VRCOM, UNION OF INDIA, INDIAN DUBAI(VRCOM1660@GMAIL.COM, UOIDHC@GMAIL.COM, INDIANDUBAI.AMNESTY@GMAIL.COM)(1123384193)(RESPONDENT) ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) VR COMMUNICATION(VRCOM1660@GMAIL.COM)(0)(RESPONDENT)		

92	CM APPL. 12676/2025 In W.P.(C)-128/2025	DESH RAJ NANDRAJOG V/s SHRI SHIRDI SAI PRACHAR SAMITI REGD AND ORS	NISHANT SOLANKI, LOKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NISHANT SOLANKI & ASSOCIATES(NISHANTSOLANKI40@YAHOO.COM)(9958165146)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAI MANDIR, SAI BABA SAMITI(SAIMANDIRNJF@GMAIL.COM, SAMITISAIBABA@GMAIL.COM)(0)(RESPONDENT) NISHANT SOLANKI(NISHANTSOLANKI40@YAHOO.COM)(9958165146)(PETITIONER) SAI MANDIR JF (SAIMANDIRNJF@GMAIL.COM, SAMITISAIBABA@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) LOKESH KUMAR (LOKESHY01@GMAIL.COM)(9968798328)(RESPONDENT)		
93	W.P.(C)-2672/2025 CM APPL. 12750/2025 CM APPL. 12751/2025 CM APPL. 12752/2025	M/S KSHEERABAD CONSTRUCTION PVT. LTD.-I. VETRIVEL-OM SAKTHI CONSTRUCTION (JV) V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	MEENAL GARG	
		OTHER DETAILS OF ADVOCATES: MEENAL GARG & RISHAB KUMAR(MEENAL.GARG95@GMAIL.COM)(9041653983)(PETITIONER) SK OFFICE(ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT)		
94	W.P.(C)-2673/2025 CM APPL. 12753/2025 CM APPL. 12754/2025	MAJ. GEN. SANJEEV JAIN (RETD.) V/s CENTRAL PUBLIC WORKS DEPARTMENT	AMRITA PANDA	
		OTHER DETAILS OF ADVOCATES: AMRITA PANDA & ISHAN PURI(AMRITA@ADPCHAMBERS.IN)(9873547805)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
95	W.P.(C)-2674/2025 CM APPL. 12757/2025 CM APPL. 12758/2025 CM APPL. 12759/2025 CM APPL. 12760/2025	UNION OF INDIA AND OTHERS V/s CHIEF COMMISSIONER FOR PERSONS WITH DISABILITIES (DIVYANGJAN) AND ANOTHER	RUCHIR MISHRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(1146574879)(PETITIONER) ANWAR POOLA, CCPD(ANWARPOOLA@GMAIL.COM, CCPD@NIC.IN)(0)(RESPONDENT)		

NOTE:CM APPL.12328/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1868/2025 LISTED AT ITEM NO.04

NOTE:CM APPL.12318/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1879/2025 LISTED AT ITEM NO.05

NOTE:CM APPL.12628/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -13206/2022 LISTED AT ITEM NO.62

NOTE:CM APPL.12617/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -500/2025 LISTED AT ITEM NO.39

NOTE:CM APPL.12632/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3680/2022 LISTED AT ITEM NO.60

NOTE:CM APPL.12631/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -8012/2022 LISTED AT ITEM NO.61

NOTE:CM APPL.12630/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -13286/2022 LISTED AT ITEM NO.63

NOTE:CM APPL.12677/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -14397/2022 LISTED AT ITEM NO.64

COURT NO. 10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY) ."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
45	CM APPL. 12688/2025 In MAC.APP.-526/2015	ORIENTAL INSURANCE CO LTD V/s UPASNA GUNDH & ORS	PRADEEP GAUR, GEETA VERMA, PANKAJ GUPTA, DWAPAYAN GUPTA, M J MICHAEL, SUNIL SINGH, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: RIYAAN BHOLA & GEETA VERMA(RIYAANB16@GMAIL.COM)(9911645333)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT) DWAPAYAN GUPTA(DWAPAYAN4U@YAHOO.CO.IN)(9818921637)(RESPONDENT) M J MICHAEL(ADV.MJMICHAEL@GMAIL.COM)(9650277497)(PETITIONER) SUNIL SINGH(ADV.SINGH2910@GMAIL.COM)(9968016908)(RESPONDENT) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT)		

NOTE:CM APPL.12698/2025 SHALL BE TAKEN UP ALONGWITH MAC.APP.-614/2024 LISTED AT ITEM NO.19

COURT NO. 15
HON'BLE MR. JUSTICE SAURABH BANERJEE

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
26	CM APPL. 12700/2025 In RFA-76/2021 WITH RFA 93/2021	THE COMMISSIONER & ANR. V/s M/S JYOTI CONSTRUCTION CO	SANJEEV SAGAR, SANJEEV SAGAR, ROHIT KUMAR GOEL	
		OTHER DETAILS OF ADVOCATES: THE COMMISSIONER(SAGARANDSAGAR@LIVE.COM)(9278693021)() THE EXECUTIVE ENGINEER (PROJECT)-I SOUTH ZONE(SAGARANDSAGAR@LIVE.COM)(9278693021)() SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9278693021)(PETITIONER)		

		SANJEEVSAGAR(SAGARANDSAGAR@LIVE.COM)(9811016162)(PETITIONER) M/S JYOTI CONSTRUCTION CO(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) YOGENDER SINGH(YOGENDER.SINGH306@GMAIL.COM)()(RESPONDENT) SAGAR(SAGARANDSAGAR@LIVE.COM)()(RESPONDENT) ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(9312248785)(RESPONDENT)	
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COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
63	BAIL APPLN.-914/2025 CRL.M.A. 6813/2025 CRL.M.A. 6814/2025	QUENTIN DECON V/s CUSTOMS	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CUSTOMS-SC 867/2021) BAIL APPLN. 71/2023 FILED BY QUENTIN DECON (DISPOSED ON : 2023-05-31) BAIL APPLN. 1014/2024 FILED BY SYDNEY (DISPOSED ON : 2024-05-14) P.S.-FIR NO. :(CUSTOMS-SC 867/2021)
64	CRL.M.A. 31124/2024 CRL.M.A. 36851/2024 CRL.M.A. 36852/2024 In CRL.M.C.-8229/2023(Disposed off case)	SHIV KUMAR BANSAL V/s RICHI BANSAL	SIDDHARTH NARANG, HARJAS PRATAP SINGHANAND, ASHOK KUMAR GARG, ANKUR, RAHUL DABAS	
		OTHER DETAILS OF ADVOCATES: ALOK (ADVOCATEALOK1975@GMAIL.COM)(9868026924)(PETITIONER) DHARAM RAJ OHLAN (DHARAMRAJOHLAN@GMAIL.COM)()(RESPONDENT) GOPESH JINDAL(ADVGOPESHJINDAL@GMAIL.COM)(8527922777)(PETITIONER) SHIV BNASAL(SHIVBANSAL48@GMAIL.COM)(0)(RESPONDENT) ASHOK KUMAR GARG(ASHOKGARG19@REDIFFMAIL.COM)(9818101992)(PETITIONER) ANKURB(OFFICEANKUB@GMAIL.COM)(0)(RESPONDENT) ANKUR (OFFICEOFANKURB@GMAIL.COM)(9560500029)(RESPONDENT) RAHUL DABAS(ADVOCATE.RAHULDABAS@GMAIL.COM)(9811963100)(PETITIONER)		
65	CRL.M.C.-1501/2025 CRL.M.A. 6796/2025	RAVINDER PAL SINGH V/s CHARANJIT SINGH & ORS.	TANYA AGARWAL(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL (TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	W.P.(CRL)-734/2025	SANDHYA YADAV V/s THE STATE & ANR.	PUNIT	
		OTHER DETAILS OF ADVOCATES: NIKHIL(GODARA.NIKHIL@YAHOO.COM)(9968249214)(PETITIONER) NIKHIL (GODARA.NIKHIL@YAHOO.COM)(9650061569)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-1305/2023) W.P.(CRL) 725/2025 FILED BY SHAKUNTALA DEVI (D. OF HEARING : 2025-03-03) W.P.(CRL) 726/2025 FILED BY SHIKHA YADAV (D. OF HEARING : 2025-03-03) W.P.(CRL) 727/2025 FILED BY BHASKAR YADAV (D. OF HEARING : 2025-03-03) W.P.(CRL) 736/2025 FILED BY BACHAN YADAV (D. OF HEARING : 2025-03-03)

				P.S.-FIR NO. :(BURARI-1305/2023)
67	W.P.(CRL)-736/2025	BACHAN YADAV V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	PUNIT	
		OTHER DETAILS OF ADVOCATES: NIKHIL (GODARA.NIKHIL@YAHOO.COM)(9968249214)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-1305/2023) W.P.(CRL) 725/2025 FILED BY SHAKUNTALA DEVI (D. OF HEARING : 2025-03-03) W.P.(CRL) 726/2025 FILED BY SHIKHA YADAV (D. OF HEARING : 2025-03-03) W.P.(CRL) 727/2025 FILED BY BHASKAR YADAV (D. OF HEARING : 2025-03-03) W.P.(CRL) 734/2025 FILED BY SANDHYA YADAV (D. OF HEARING : 2025-03-03) P.S.-FIR NO. :(BURARI-1305/2023)

NOTE: CRL.M.A.6690/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-7502/2023 LISTED AT ITEM NO.17

COURT NO. 21
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
46	CM APPL. 12616/2025 In W.P.(C)-14234/2024	M/S NEW FRIENDS CLUB V/s MR. ASHOK KUMAR	ANAM SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: VISHWANAND SINGH / MS. ANAM SIDDIQUI(XCELEXADVOCATES@GMAIL.COM)(9654332204)(PETITIONER) ASHOK KUMAR(AIGMTU@GMAIL.COM)(9810218805)(RESPONDENT) MR. VISHWANAND SINGH(XCELEXADVOCATES@GMAIL.COM)(8860504095)(PETITIONER) AIGMTU(AIGMTU@GMAIL.COM)(0)(RESPONDENT)		

47	RFA-204/2025 CM APPL. 12667/2025 CM APPL. 12668/2025 CM APPL. 12669/2025 CM APPL. 12670/2025 CM APPL. 12671/2025	RADIUS SYNERGIES PVT. LTD V/s PURAB SAAGAR SAINI	APOORVA PANDEY	
		OTHER DETAILS OF ADVOCATES: APOORVA PANDEY(CHAMBERSOFAPOORVAPANDEY@GMAIL.COM)(9968759816)(PETITIONER) SMARTI(SMARTI6776@REDIFFMAIL.COM)(0)(RESPONDENT)		
48	RFA-205/2025 CM APPL. 12691/2025 CM APPL. 12692/2025 CM APPL. 12693/2025 CM APPL. 12694/2025	DHANI RAM V/s ANITA	YOGINDER SINGH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: YOGINDER SINGH CHOUDHARY(ADV.YOGINDERSINGH@GMAIL.COM)(7043636363)(PETITIONER) YOGINDER SINGH CHOUDHARY(ADV.YOGINDERSINGH@GMAIL.COM)(7043636363)(PETITIONER) R()(9818245753)(RESPONDENT) R()(9818724611)(RESPONDENT) P AGGARWAL(ADV.PAGGARWAL@GMAIL.COM)(0)(RESPONDENT) R()(9818245753)(RESPONDENT) R()(9818724611)(RESPONDENT) P AGGARWAL(ADV.PAGGARWAL@GMAIL.COM)(0)(RESPONDENT)		
49	CM APPL. 12683/2025 In W.P.(C)-54/2025	M/ LTS CONSULTANTS PVT LTD V/s RAM BARAN	MUKESH BHARDWAJ, KSHITIJ GOEL	
		OTHER DETAILS OF ADVOCATES: MUKESH BHARDWAJ(ADV.MUKESHBHARDWAJ63@GMAIL.COM)(9718264244)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KSHITIJ GOEL(GOELKSHITIJ08@GMAIL.COM)(9045689007)(RESPONDENT) KSHITIJ GOEL (GOELKSHITIJ08@GMAIL.COM)(9045689007)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTION ON OFFICE NOTE				
50	W.P.(C)-6510/2021(Disposed off case)	UNION OF INDIA V/s BALBIR SINGH & ANR.	ANIL DABAS, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL DABAS(ANILDABASDNB@GMAIL.COM)(9953877332)(PETITIONER) THE DISTT COLLECTOR OFFICE(CENTRALADM@NIC.IN)(112384932)(RESPONDENT) BALBIR SINGH(PRAKASHMAN038@GMAIL.COM)(9971058517)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

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Meeting number

2513 856 5993

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
37	CM APPL. 12704/2025 In CONT.CAS(C)-1652/2024	MUKESH VATS V/s SANJIV SHARMA	SACHIN VERMA	
		OTHER DETAILS OF ADVOCATES: K S VERMA & ASSOCIATES(SACHINVERMA5858@GMAIL.COM)(9811560535)(PETITIONER) SANJEEV(SHARMA.SANJEEV@GMAIL.COM)(0)(RESPONDENT) K S VERMA(SACHINVERMA5858@GMAIL.COM)(9811560535)(PETITIONER) SANJEEV SHARMA(SHARMA.SANJEEV@GMAIL.COM)(0)(RESPONDENT)		
38	CM APPL. 12627/2025 In W.P.(C)-6876/2010	JHULELAL SINDHU NAGAR COOPERATIVE GROUP HOUSING SOCIETY LIMITED V/s DDA AND ANR	ITI SHARMA, PANKAJ GUPTA, PAWAN MATHUR, SANDEEP KUMAR, LAKSHMI GURUNG, CHAND CHOPRA, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) LAKSHMI GURUNG(LGPURESELF@GMAIL.COM)(9313004529)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER)		
39	CM APPL. 12622/2025 In W.P.(C)-12981/2024 WITH W.P.(C) 12719/2024	PAWAN KUMAR GARG & ANR. V/s PUNJAB NATIONAL BANK	MANOHAR MALIK	
		OTHER DETAILS OF ADVOCATES: VISTA LAW PARTNERS(VISTALAWPARTNERS@GMAIL.COM)(8800728196)(PETITIONER) PUNJAB NATIONAL BANK, SK ROUT, SKR LAW FIRM(ZS834300@PNB.CO.IN, ADVSKROUT@YAHOO.COM, SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) VISTA LAW PARTNERS(VISTALAWPARTNERS@GMAIL.COM)(9711288528)(PETITIONER) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-2661/2025 CM APPL. 12732/2025 CM APPL. 12733/2025	RAM SINGH & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(9868250806)(RESPONDENT)		
41	W.P.(C)-2664/2025 CM APPL. 12737/2025 CM APPL. 12738/2025	MANISH JAIN V/s CANARA BANK	HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES: PURTI GUPTA/ HENNA GEORGE(HENNAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER) APA LAW , PRADEEP(OFFICE.APALAWMAIL@GMAIL.COM, PRADEEP@RADNPARTNERS.COM)(0)(RESPONDENT) CANARA BANK(RECCODEL@CANARABANK.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
42	CONT.CAS(C)-263/2019 WITH CONT.CAS(C) 264/2019 CONT.CAS(C) 265/2019	SUNIL KUMAR PUGLA & ANR. V/s SHREE SHYAM PULP & BOARD MILLS LTD. & ANR.	VIVEK SINGH & STUTI GUPTA, AMAN VACHHER & ASHUTOSH DUBEY	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH & STUTI GUPTA()(9560493552)(PETITIONER) PRABHAVRALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) VIVEK SINGH ANS STUTI GUPTA(LEXALLIANCE.VIVEK@GAMIL.COM)(9560493552)(PETITIONER) DUBEY(ADVADUBEY@GMAIL.COM)(9560580512)(RESPONDENT) VACHHER(ADVACHHER@YAHOO.CO.IN)(9711089214)(RESPONDENT)		
43	CONT.CAS(C)-264/2019	RAJ KUMAR & ORS V/s SHREE SHYAM PULP & BOARD MILLS LTD. & ANR.	VIVEK SINGH, AMAN VACHHER & ASHUTOSH DUBEY	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH()(9560493552)(PETITIONER) PRABHAVRALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) VIVEK SINGH & STUTI GUPTA(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER) DUBEY(ADADUBEY@GMAIL.COM)()(RESPONDENT) 28022025		
44	CONT.CAS(C)-265/2019 CM APPL. 8043/2020	SATYA PAL & ANR. V/s SHREE SHYAM PULP & BOARD MILLS LTD. & ANR.	VIVEK SINGH, AMAN VACHHER, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH()(9560493552)(PETITIONER) AMAN VACHHER()(9711089214)(PETITIONER)		
FOR FINAL HEARING				
45	W.P.(C)-3179/2022 CM APPL. 28909/2023 WITH W.P.(C) 3198/2022	MAHENDER SINGH DAHIYA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) SHIKHA(SHIKHA1315@GMAIL.COM)(9910485840)(RESPONDENT)		
46	W.P.(C)-3198/2022 CM APPL. 28912/2023 WITH CA 3198/2022	HARISH CHANDER V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) ASHIM VACHHER(ASHIMVACHHER@GMAIL.COM, ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
96	CM APPL. 12701/2025 CM APPL. 12702/2025 In CONT.CAS(C)-1443/2024	MASTER PRATEEK BISWAS THROUGH HIS MOTHER & ANR. V/s TAROK BISWAS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: FOR CORPUS JURIS INDIA(ADV.RENU.98@GMAIL.COM)(9650763963)(PETITIONER) TAROK BISWAS(LEGAL.BAJAJASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		

97	CONT.CAS(C)-324/2025 CM APPL. 12649/2025	TILAK RAJ BHATIA V/s ASHWANI KUMAR	NITIN GARG	
		OTHER DETAILS OF ADVOCATES: NITIN GARG (INFO@KNOWLEX.IN)(9958986363)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
98	CONT.CAS(C)-325/2025	LT COL R K PUROHIT V/s MS RACHNA SHAH & ANR.	VIRENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR SHARMA (ADVOCATESUSHIL31@GMAIL.COM)(7838364277)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
99	CONT.CAS(C)-326/2025 CM APPL. 12650/2025	MAN KUNWAR V/s ARUN KUMAR JHA	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) BOCWHQ(BOCWHQ.DEL@GMAIL.COM)(0)(RESPONDENT) DBOCWW(BOCWHQ.DELHI@GOV.IN)(0)(RESPONDENT) ABHAY(ADVABHAYDIXIT2020@GMAIL.COM)(0)(RESPONDENT)		
100	CONT.CAS(C)-327/2025 CM APPL. 12651/2025	SANGEETA V/s SHANTI	ARUN KUMAR	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
101	CONT.CAS(C)-1426/2024	FRIENDSHIPTIME.COM PRIVATE LIMITED V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY DELHI & ORS.	MOHIT KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN, ATUL , AKSHITA, KARUAN SHARMA(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIO NER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(R ESPONDENT) R K MEENA(DCEAST@NIC.IN)(0)(RESPONDENT)		
102	CONT.CAS(C)-1557/2024 CM APPL. 71544/2024 CM APPL. 12517/2025	NEENA GABA AND ANR. V/s ASHOK KUMAR DHIMAN, CHIEF ARCHITECT, NEW DELHI MUNICIPAL COUNCIL AND ORS	ANISH GUPTA, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: ANISH GUPTA & RAINA ANAND(ANISHGUPTA.ADV@GMAIL.COM)(9560322297)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONE R) ANISH(ANISHGUPTA.ADV@GMAIL.COM)(0)(RESPONDENT) ANISH GUPTA(ANISHGUPTA.ADV@GMAIL.COM)(9560322297)(PETITIONER)		

NOTE:CM APPL.143/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C)1567/2024 LISTED AT ITEM NO.69

COURT NO. 24
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
41	CM APPL. 12695/2025 In CM(M)-1984/2023	MANOJ KUMAR AND ANR V/s SUNIL KUMAR	PRANAV KISHORE JHA, DALIP MISHRA	
		OTHER DETAILS OF ADVOCATES: DALIP MISHRA & PRANAV K JHA(MISHRADALIP87@GMAIL.COM)(9810386698)(PETITIONER) SUNIL(SUNILSINGHP007@GMAIL.COM)()(RESPONDENT) SUNIL()(7503002319)(RESPONDENT) DALIP MISHRA AND PRANAV K JHA(MISHRADALIP87@GMAIL.COM)(9599175017)(PETITIONER) SHAAN RAWAT(AVDHHESHKUMAR.RADHE@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(0)(RESPONDENT)		
42	CM APPL. 12697/2025 In CM(M)-3914/2024	SPARSH DHIR V/s ESHA DHIR	AMITA GUPTA, SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: YAKESH ANAND(OFFICE@NANADANDASSOCIATES.CO.IN)(9810695816)(PETITIONER)		
43	CM APPL. 12689/2025 CM APPL. 12690/2025 REVIEW PET. 142/2025 In CM(M)-3951/2024(Disposed off case)	SH JAIPAL SHARMA TRUST & ORS. V/s SRM EDUCAITONAL AND FINANCIAL CONSULTANT PVT LTD	KARUNESH TANDON	
		OTHER DETAILS OF ADVOCATES: TANDON LAW ASSOCIATES(KARUNESHTANDON@GMAIL.COM)(9810565403)(PETITIONER) NAKUL GROVER(NAKULGRV@GMAIL.COM)(0)(RESPONDENT) TANDON LAW ASSOCIATES(KARUNESHTANDON@GMAIL.COM)(0)(PETITIONER)		
44	CM(M)-421/2025 CM APPL. 12647/2025 CM APPL. 12648/2025	MANI RAM AND ORS V/s RAHUL BHARDWAJ	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) R()(9899736510)(RESPONDENT) R()(9899736510)(RESPONDENT)		
45	CM(M)-422/2025 CM APPL. 12659/2025	INDIRA GANDHI LIBRARY SOCIETY AND ANR. V/s UNION OF INDIA AND ORS.	VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
46	CM(M)-423/2025 CM APPL. 12661/2025 CM APPL. 12662/2025	HARSH CLEAN DHAN PVT LTD V/s NARAYAN PANDA PROPRIETOR JYOTI TRADING	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER(ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) SHKATI(SHAKTIKPATTANAIAK@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 36**HON'BLE MR.JUSTICE VIKAS MAHAJAN**

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	I.A. 5498/2025 In CS(OS)- 1113/2007	JANAK DATWANI V/s C.N.A. EXPORTS PVT. LTD. AND ORS.	NEERAJ, MALHOTRA, ABHINAV VASHIST, SURESH SINGH, ANSHU MAHAJAN, L.P. SINHA, JEEVESH NAGRATH, SANJEEV PURI, TARA GANJU, SANJAY GUPTA, C.M.SHROFF, FERIDA SATARAWALA, QUANTUM LEGAL, DIYA KAPUR, SUDHIR K MAKKAR, MANISH KR, NAYAR AGRAWAL, DIYA KAPOOR, ASHISH RANA, GURMEHAR SINGH SISTANI, DEEPAK KHOSLA, RISHI KUMAR SINGH GAUTAM, AAYUSHI JAIN, DHRUV GUPTA, VISHVENDRA SINGH, BHUMI	

03.03.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

			AGARWAL, ABHINAV SHARMA, GAGANDEEP KAUR, ANAND DATWANI, VINIT TREHAN, DEEPAK KHOSLA, S.N GUPTA & CO, ABHINAV SHARMA	
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COURT NO. 47

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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NOTE : CS(OS)1113/2007 SHOWN AT ITEM NO.65 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

03.03.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
65	CRL.M.C.- 1521/2025 CRL.M.A. 6837/2025	AVTAR SINGH@GOLU V/s STATE (NCT OF DELHI) & ANR.	VARUN GARG	
		OTHER DETAILS OF ADVOCATES: VARUN GARG (GARGVARUN760@GMAIL.COM)(7017795598)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	CRL.M.C.- 1522/2025	CHIRAG SHARMA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	JYOTI RANA	
		OTHER DETAILS OF ADVOCATES: JYOTI RANA (9718247794)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
67	CRL.M.C.- 1523/2025 CRL.M.A. 6838/2025	VIJAY KUMAR AND ORS V/s THE STATE OF NCT OF DELHI & ANR.	JITENDRA KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: JITENDRA SHARMA(8368509610)(PETITIONER) JITENDRA SHARMA (8368509610)(PETITIONER) JITENDRA SHARMA(JITENDERPURU@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
68	CRL.M.C.- 1524/2025	RAJ KUMAR & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	GAURAV MISHRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SAXENA (VAIBHAVLEGAL11987@GMAIL.COM)(7503871293)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
69	CRL.M.C.- 1525/2025 CRL.M.A. 6839/2025	VIJAY PRIYA GAUTAM & ANR. V/s THE STATE & ANR.	SACHIN DEV	
		OTHER DETAILS OF ADVOCATES:		
70	CRL.M.C.- 1526/2025 CRL.M.A. 6840/2025	VIKRAM KAKKAR & ORS. V/s THE STATE & ANR.	AMARDEEP MAINI	
		OTHER DETAILS OF ADVOCATES: AMARDEEP MAINI(ADVOCATEMAINI@GMAIL.COM)(9818451845)(PETITIONER)		

03.03.2025

SUPPLEMENTARY LIST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
71	CRL.M.C.- 1527/2025 CRL.M.A. 6842/2025	ASHWANI KUMAR @ ANKUR AND ORS V/s STATE (NCT OF DELHI) AND ANR	RAJBIR SINGH SAGAR	
		OTHER DETAILS OF ADVOCATES: RAJJIV PRATAP SINGH (ADVOCATERPSTOMAR@GMAIL.COM)(9910737518)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
72	CRL.M.C.- 1528/2025 CRL.M.A. 6843/2025	PANKAJ GUPTA & ANR. V/s STATE (NCT OF DELHI) & ANR.	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
73	CRL.M.C.- 1529/2025 CRL.M.A. 6844/2025	SACHIN KUMAR & ORS. V/s STATE (NCT OF DELHI) & ANR.	PARVEEN	
		OTHER DETAILS OF ADVOCATES: KAPIL PARASHAR(ADV.KAPILPARASHAR@GMAIL.COM)(9999041600)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
74	CRL.M.C.- 1530/2025 CRL.M.A. 6845/2025	FIROZ V/s STATE NCT OF DELHI AND ANR	KAMAL KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAHAID AZAD(SHAHIDAZASASSOICATES@GMAIL.COM)(9811126628)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
75	CRL.M.C.- 1531/2025 CRL.M.A. 6846/2025	SABINA KHATOON V/s STATE (NCT OF DELHI) & ANR.	CAUVERI BIRBAL	
		OTHER DETAILS OF ADVOCATES: CAUVERI BIRBAL (CAUVERI@BIRBALCHAMBERS.COM)(9810017683)(PETITIONER) CAUVERI BIRBAL (CAUVERI@BIRBALCHAMBERS.COM)(9810017683)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
76	CRL.M.C.- 1532/2025 CRL.M.A. 6847/2025	SIRAJUDDIN V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	KHEM RAJ	
		OTHER DETAILS OF ADVOCATES: K. RAJ(RAJKHAM007@YAHOO.CO.IN)(9213324776)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
77	CRL.M.C.- 1533/2025 CRL.M.A. 6848/2025	ASHISH KAINTE & ANR. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: VINOD PAL (VINODPAL1800@GMAIL.COM)(9899998502)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
78	CRL.M.C.-	AMIT BAGGA & ANR.	NAMAN	

03.03.2025

SUPPLEMENTARY LIST

	1534/2025 CRL.M.A. 6850/2025	V/s STATE OF NCT OF DELHI & ANR. & ORS.	SABHARWAL	
		OTHER DETAILS OF ADVOCATES: VANSI GANDOTRA(CHAMBERSOFFGG@GMAIL.COM)(9810821771)(PETITIONER) VANSI GANDOTRA (CHAMBERSOFFGG@GMAIL.COM)(9868547959)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
79	W.P.(CRL)- 741/2025	DR SUSHIL KUMAR SAYAL V/s THE STATE THROUGH SHO & ANR.	GIRISH KUMAR	
		OTHER DETAILS OF ADVOCATES: GIRISH GUATAM(GIRIHKGAUTAM@GMAIL.COM)(9811626363)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
80	W.P.(CRL)- 742/2025	AMIT DABAS & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SUMAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SUMAN CHOUDHARY(SEHRAWATLAWOFFICE@GMAIL.COM)(9811121585)(PETITIONER) SUMAN CHAUDHARY (SEHRAWATLAWOFFICE@GMAIL.COM)(9811121585)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
81	W.P.(CRL)- 743/2025 CRL.M.A. 6841/2025	SHAURYA SUNEJA V/s STATE NCT OF DELHI AND ANR	PANKAJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SHARMA(ADVPANKAJSHARMA7@GMAIL.COM)(9810424413)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
82	W.P.(CRL)- 744/2025 CRL.M.A. 6849/2025	GOVARDHAN DHANKAR & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	JAGMEET SINGH RANDHAWA	
		OTHER DETAILS OF ADVOCATES: SHAHID AKHTAR(SHHAHIDAKHTAR@GMAIL.COM)(7011257840)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
83	W.P.(CRL)- 745/2025 CRL.M.A.- 6851/2025	DALRAJ SINGH ALIAS DALRAJ DHANKAR & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	JOBY P VARGHESE	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
84	CM APPL. 12767/2025 In W.P.(C)- 16370/2024	NAVDEEP SARDANA V/s UNION OF INDIA & ORS.	CHARU SANGWAN	
		OTHER DETAILS OF ADVOCATES: CHARU		

03.03.2025**SUPPLEMENTARY LIST**

		SANGWAN(CHARUSANGWANLEGAL@GMAIL.COM)(9650048797)(PETITIONER) UNION OF INDIA, DIRECTOR OF ENFORCEMENT(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN)(1123384193)(RESPONDENT)	
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**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.
<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
10	CRL.M.C.-1503/2025 CRL.M.A. 6817/2025	SUMIT DAGAR & ANR. V/s STATE NCT OF DELHI & ANR.	GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA(ADVGAVSHARMA2020@GMAIL.COM)(9971326834)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
11	CRL.M.C.-1504/2025 CRL.M.A. 6818/2025	LUCKY SHARMA & ORS. V/s STATE OF NCT OF DELHI & ANR.	JAI ANANT DEHADRAI	
		OTHER DETAILS OF ADVOCATES: JAI ANANT DEHADRAI (OFFICE@DEHADRAI.IN)(9910379697)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	CRL.M.C.-1505/2025 CRL.M.A. 6819/2025	PARAMJEET SINGH & ANR. V/s STATE OF NCT OF DELHI & ANR.	AMRIK SINGH	
		OTHER DETAILS OF ADVOCATES:		
13	CRL.M.C.-1506/2025 CRL.M.A. 6820/2025 CRL.M.A. 6821/2025	NAVEEN KUMAR AND ORS V/s STATE GNCT OF DELHI AND ANR	SARANSH GARG	
		OTHER DETAILS OF ADVOCATES: R.K GUPTA ()(9999333992)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	CRL.M.C.-1507/2025 CRL.M.A. 6822/2025	DEVI DAYAL V/s STATE GOVT OF NCT OF DELHI AND ANR	ABHINAV	
		OTHER DETAILS OF ADVOCATES: BHAWNA (CLRAHUL829@GMAIL.COM)(9999576058)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
15	CRL.M.C.-1508/2025 CRL.M.A. 6823/2025	RAMESH PANDEY V/s THE STATE NCT OF DELHI AND ANR	ABHINAV
		OTHER DETAILS OF ADVOCATES: RAJA RAM (R.RTRIPATHI16@GMAIL.COM)(7827042851)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
16	CRL.M.C.-1509/2025 CRL.M.A. 6824/2025	HARSHDEEP @ NONU & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SANDEEP JAIN
		OTHER DETAILS OF ADVOCATES: SANDEEP JAIN ()(9999044200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
17	CRL.M.C.-1510/2025 CRL.M.A. 6825/2025	MR SAMEER ALIAS PAPPY ALIAS SAMEER AHMAD V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SANDEEP JAIN
		OTHER DETAILS OF ADVOCATES: KALPANA JAIN(KALPANANAHATA@YAHOO.COM.IN)(9625023477)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
18	CRL.M.C.-1511/2025 CRL.M.A. 6826/2025	PAWAN TYAGI & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	PAWAN KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: PAWAN SHARMA (MYCLIENTS123456@GMAIL.COM)(9555890279)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
19	CRL.M.C.-1512/2025 CRL.M.A. 6827/2025 CRL.M.A. 6852/2025	VIKAS GUPTA V/s STATE OF NCT OF DELHI	LALIT PARSHAD BESOYA
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
20	CRL.M.C.-1513/2025 CRL.M.A. 6829/2025	SH. CHETAN KHANNA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	VIJAY WAGHEY
		OTHER DETAILS OF ADVOCATES: VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
21	CRL.M.C.-1514/2025 CRL.M.A. 6830/2025	HARI MOHAN @ HARI @ HARIMOHAN DASS & ORS. V/s STATE GNCT OF DELHI & ANR.	ASIF

03.03.2025

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		OTHER DETAILS OF ADVOCATES: S.P SHARMA (ADV.ASIFAHMAD@GMAIL.COM)(9868335601)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	CRL.M.C.-1515/2025 CRL.M.A. 6832/2025	SH KAMAL SHARMA & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SANDEEP JAIN	
		OTHER DETAILS OF ADVOCATES: Y.K. SHARMA(LEGALHEIGHT@GMAIL.COM)(9868264844)(PETITIONER) Y.K SHARMA (LEGALHEIGHT@GMAIL.COM)(9999044200)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
23	CRL.M.C.-1516/2025 CRL.M.A. 6833/2025	AJAY SINGH V/s STATE OF N.C.T. OF DELHI AND ANOTHER	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.M.C.-1517/2025 CRL.M.A. 6834/2025	SH. ROSHAN KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR (RAVIKUMAR7412@REDDIF.COM)(9212412477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	CRL.M.C.-1518/2025	ASHUTOSH SONI V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	SANJAY SOTI	
		OTHER DETAILS OF ADVOCATES: SANJAY SOTI (SOTI.SANJAY@GMAIL.COM)(8588818662)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.M.C.-1519/2025 CRL.M.A. 6835/2025	ROHIT KHARERA @ ROHIT & ORS. V/s STATE OF NCT DELHI & ANR.	RAJAN	
		OTHER DETAILS OF ADVOCATES: INDU BHUSHAN (IBHUSHAN36@GMAIL.COM)(9811786252)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.M.C.-1520/2025 CRL.M.A. 6836/2025	ROHITKUMAR AKHILESH JHA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	DOOJENDRA SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SHALINI SENGAR ()(9315700863)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
28	W.P.(CRL)-739/2025 CRL.M.A. 6828/2025	SH. CHETAN KHANNA AND ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	VIJAY WAGHEY	
		OTHER DETAILS OF ADVOCATES:		

03.03.2025

SUPPLEMENTARY LIST

		VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
29	W.P.(CRL)-740/2025 CRL.M.A. 6831/2025	VINOD KUMAR GUPTA V/s STATE OF NCT DELHI & ANR.	NAVEEN GUPTA	
		OTHER DETAILS OF ADVOCATES: NAVIN GUPTA ()(8285000078)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
